

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-II

Item No.6
(IB)-266(ND)2019

IN THE MATTER OF

MR. R. TARKESHWAR NARAYAN

..... APPLICANT

V/s.

M/S. HORIZON BUILDCON PVT. LTD.

..... RESPONDENT

SECTION:
7 of IBC

ORDER DELIVERED DATE: 05.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)
MR. L.N. GUPTA
HON'BLE MEMBER(T)

PRESENT:

For the Applicant: Counsel for the Applicant

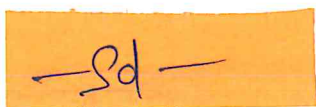
For the Respondent: -

ORDER

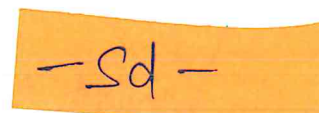
IA 1577/2020 filed in (IB)-266(ND)2019

Counsel for the applicant is present. No representation on behalf of the respondent.

List on 16th March 2020.



(L.N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)